

(b) what steps have been taken to realise the arrears?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The information is being collected from the Commissioners of Expenditure-tax and will be placed on the Table of the House when ready.

Ordnance Factory, Bhandara

676. Shri D. C. Sharma: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1835 on the 7th April, 1960 and state the up-to-date progress made in the matter of setting up an Ordnance Factory at Bhandara?

The Minister of Defence (Shri Krishna Menon): Progress on the implementation of the Explosives Project at Bhandara is being maintained as planned.

2. Preliminary land notification under Section 4 of the Land Acquisition Act, 1894, has been issued. Action is already in hand to acquire 3,000 acres of land at Bhandara under Urgency Clause and this will be followed by action for acquiring a further 2,000 acres shortly.

3. Location survey of the Railway Siding from Bhandara Road Railway Station to the Project site has been completed and the estimates received from the Railway Authorities are under scrutiny for sanctioning the work.

4. Indents have been placed on the DGISD, London and the ISM, Washington for the procurement of all process plants and machinery required for the project on the basis of the Government sanction which exists already.

5. A Siting Board has met twice for the purpose of locating buildings, roads, services, etc. and working out details etc.

6. Arrangements have been finalised with the Maharashtra Government for obtaining our requirements of water from the river Wainganga and power from the State Grid.

Hobby Workshops in Universities

677. Shri D. C. Sharma: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 1836 on the 7th April, 1960 and state the further progress made to implement the proposal to establish hobby workshops in universities and colleges?

The Minister of Information and Broadcasting (Dr. Keskar): A statement is laid on the Table. [See Appendix II, annexure No. 2].

Naga Hostiles

678. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the number of encounters that took place from the 1st of April, 1960 to 31st October, 1960 in Manipur between the Naga hostiles and the Manipur police;

(b) the number of Naga hostiles arrested and detained during this period; and

(c) the number of Naga hostiles who surrendered to the police during the above period?

The Minister of Home Affairs (Shri G. B. Pant): (a) 7.

(b) 18.

(c) one.

Writ petitions in Punjab High Court

679. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the number and nature of writ petitions disposed of in the High Court of Punjab from 1st April, 1959 upto 1st April, 1960; and

(b) how many petitions are pending now?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being obtained and will be laid on the Table of the Lok Sabha.